

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH

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COMPANY APPLICATION CA(CAA) No. 01/2017

DATED FRIDAY, THE 03<sup>rd</sup> DAY OF MARCH, 2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER JUDICIAL  
SHRI ASHOK KUMAR MISHRA, MEMBER TECHNICAL

IN THE MATTER OF COMPANIES ACT 2013  
AND  
IN THE MATTER OF GLOBAL ENTROPOLIS (VIZAG) PRIVATE LIMITED  
AND  
ITS EQUITY SHAREHOLDERS

GLOBAL ENTROPOLIS (VIZAG) PRIVATE LIMITED

No.40/43, 8<sup>th</sup> Main, 4<sup>th</sup> Cross,  
RMV Extension, Sadashivnagar,  
Bengaluru, Karnataka – 560 080.

...

Petitioner

Vs.

Nil.

...

Respondents

PRESENT: M/s. Uday Shankar Associates  
Advocates,  
Fortune Chambers, 1<sup>st</sup> Floor,  
No.8, Lalbagh Road,  
Richmond Circle,  
Bangalore – 560 027.

**ORDER**

This Company Application was filed before this Tribunal Under Section 230-232 of Companies Act, 2013 to dispense with the convening and holding of the meeting of the Equity Shareholders since the equity shareholders (100% holding) have conveyed their consent for the proposed Scheme of Arrangement; to give directions for issue of notice to the Secured and unsecured creditors and for advertisement of the notice in newspapers; for a direction for convening the meeting of Secured and

Unsecured Creditors of the Applicant Company and for such other or further orders as this Tribunal may deem fit and proper in the interest of justice and equity.

Today, a memo is filed on behalf of Petitioner Company seeking permission to withdraw the matter.

Heard the counsel for Petitioner Company. It is reported that the Petitioner Company is withdrawing the Company Application with liberty to file fresh application and permission may be granted. Since, the petitioner company is withdrawing the application, permission can be granted.

In the result, permission is granted to the Petitioner Company to withdraw the Company Application No.CA (CAA) No. 01/2017 and the same is dismissed as withdrawn.

  
(RATAKONDA MURALI)  
MEMBER, JUDICIAL

  
(ASHOK KUMAR MISHRA)  
MEMBER, TECHNICAL

psp.